

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.229 – IA/651(AHM)2023  
ITEM No.230 – IA/656(AHM)2023  
ITEM No.231 – IA/456(AHM)2024

**CP(IB) 268 of 2020**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Arrow Engineering Ltd  
V/s  
Golden Tobbacco Ltd

.....Applicant

.....Respondent

**Order delivered on: 29/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ankit Sharma, Adv.  
For the RP : Mr. Anurag Bisaria, Adv.  
For the Respondent : Mr. Saurabh Soparkar, Sr. Adv. Mr. Jay Kansara,  
Ms. Aishwarya Reddy a/w Adv Mr. Nisarg Bhardwaj  
For R- 2, 3, 4, 5 in IA 651/2023, R-1 &2 in IA 652/2023  
& R-2,4,5 & 6 in IA 656/2023  
Ms. Purni Gupta, Adv. for R- 2-4 in IA 651/ 2023;  
R-1 in IA 652 & 653 of 2023 and R- 6 in IA 656/2023  
Mr. Gaurav Tanwar Adv. for R-1 & 3 in IA 656/2023  
Mr. Prabhdeep Kaur, Adv. for R-1 in IA 651/22023

**ORDER**

**IA/651(AHM)2023 & IA/656(AHM)2023**

List for further consideration on 02.07.2024.

**IA/456(AHM)2024**

Ld. Counsel for the CoC seeks time to file reply. He is directed to file the same within one-week.

List for further consideration on 02.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**